

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 10

CA 490/2022 C.P.(CAA)/46(MB)2021

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES: **UI WEALTH ADVISORS PVT. LTD**

Appearance (via video-conference):

For the Applicant : Adv Ankur Kumar a/w Bindu Bhatia i/b
Ezy Laws,

Rule 11 of NCLT, 230- 232 of the companies Act, 2013

ORDER

Neither the Counsel for the Appellant is present nor has placed on record Hard Copies of this Company Petition. Ld. Counsel for the Appellant is directed to place on record two sets of Hard Copies of this Company Petition well before the adjourned date. List this matter on Board on 07.10.2022 for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish